

**Central Administrative Tribunal  
Madras Bench**

**OA/310/01204/2015**

**Dated Thursday the 28<sup>th</sup> day of February Two Thousand Nineteen**

**P R E S E N T**

**Hon'ble Mr. P.Madhavan, Member(J)  
&  
Hon'ble Mr.T.Jacob, Member(A)**

Miss.Kavitha Ramu,  
General Manager,  
Tamil Nadu Tourism & Development Corporation Ltd.,  
Chennai. .. Applicant  
By Advocate **M/s.U.Karunakaran**

**Vs.**

1. Union of India,  
The Secretary to Government,  
M/o Home Affairs, New Delhi.
2. Union of India,  
Secretary to Government,  
Department of Personnel, Public Grievances & Pensions,  
North Block, New Delhi 110001.
3. The Union Public Service Commission,  
rep by the Secretary,  
Dholpur House, Shahjahan Road,  
New Delhi 110001.
4. Government of Tamil Nadu,  
rep by its Secretary to Government,  
Public(Special-A) Department, Fort St.George,  
Chennai 600009.
5. Government fo Tamil Nadu,  
rep by its Secretary to Government,  
Revenue (Service-I) Department,  
Fort St.George,  
Chennai 600009.

6. Mr.S.Natarajan, IAS,  
Additional Director of Rural Development,  
Panagal Building, Saidapet,  
Chennai.
7. Mr.A.Sivaganam IAS,  
Joint Chief Electoral Officer,  
Public (Elections),  
Secretariat, Chennai 600009.
8. Mr.L.Nirmal Raj, IAS,  
Joint Managing Director,  
Tamil Nadu Water & Drainage Board,  
Ezhilagam Complex,  
Chennai 600 005.
9. Mr.S.A.Raman, IAS,  
Joint Commissioner of Land Administration,  
Ezhilagam, Chennai 600005.
10. Mr.A.Annadurai, IAS,  
Regional Deputy Commissioner(South),  
Adayar, Chennai-20.
11. Mr.T.Anbalagan,  
DRO, ELCOT,  
EVR Periyar Building,  
Nandhanam, Chennai.
12. Mr.A.John Louis, DRO,  
Deputy Secretary to Chief Minister,  
Secretariat, Chennai-09.
13. Mrs.S.Amirtha Jothi, DRO,  
Joint Director of Municipal Administration,  
Ezhilagam, Chennai-5.
14. Mr.S.Sivarasu, DRO,  
Managing Director,  
Tirupathur Sugar Mills,  
Tirupathur, Vellore District.
15. T.Ramasaraswathi, DRO,  
Joint Director,  
O/o Commissioner of Civil Supplies Corporation,  
Ezhilagam, Chennai-05.
16. T.Umamaheswari, DRO,  
General Manager,  
Tamil Nadu Medical Services Corporation,  
Pantheon Road, Egmore,  
Chennai-08.

17. P.Srivenkatapriya, DRO,  
SRM, Tamil Nadu Civil Supply Corporation,  
Coimbatore.
18. R.Seethalakshmi, DRO,  
General Manager,  
National Health Mission,  
DMS Complex,  
Thenampet, Chennai.
19. A.Shanmugasundaram, DRO,  
Principal,  
Civil Services Training Centre,  
Bhawani Sagar,  
Erode District.
20. Mrs.Maheswari Ravikumar, DRO,  
General Manager,  
Medical Recruitment Board,  
DMS Complex, Thenampet,  
Chennai.
21. S.P.Karthigaa, DRO,  
Joint Commissioner-I,  
O/o Commissioner of Prohibition & Excise,  
Ezhilagam, Chennai-05.
22. Mr.Dinesh Ponraj Oliver, DRO,  
Deputy Secretary to Chief Minister,  
Secretariat, Chennai-09.
23. Mrs.S.Valarmathi, DRO,  
Joint Director,  
O/o Director for Differently abled person,  
K.K.Nagar, Chennai. .. Respondents

By Advocete **Mr.SU.Srinivasan, Mr.V.Kadhirvelu**

**ORAL ORDER**

Pronounced by Hon'ble Mr.P.Madhavan, Member(J)

No representation for the applicant. Counsel for the respondents present. It was noted on the last hearing on 14.2.2019 that the applicant had remained unrepresented on the past several dates. Accordingly the matter was posted under the caption 'For dismissal'.

2. As there is no representation for the applicant today also, it is clear that the applicant is not interested in prosecuting this case. Accordingly, the OA is dismissed for non-prosecution with cost.

(T.Jacob)  
Member(A)

28.02.2019

(P.Madhavan)  
Member(J)

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